| 1 | 2 | 3 | 4 | 5 |
| :--- | :---: | :---: | :---: | :---: |
| 14.Plot No. 1 Block-C <br> NDSE-II <br> New Delhi | $30,00,000$ | $37,11,000$ | $7,11,000$ |  |
| 15.E-4, Kailash <br> Colony <br> New Delhi | $32,00,000$ | $52,31,000$ | $20,31,000$ |  |

## Threat to Bhagirathi Feeder Canal

3778. SHRI ANANDA PATHAK. Will the Minister of WATER RESOURCES be pleased to state:
(a) whether the feeder canal between: the.. Ganga and the Bhagirathi has been threatened;
(b) if so, the details thereof, and
(c) the steps being taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMATI KRISHNA SAHI): (a) No, Sir.
(b) and (c). Do not arise.
[Translation]
Bank Loans to unemployed persons in Madhya Pradesh
3779. SHRI KN. PRADHAN: Will the Minister of FINANCE be pleased to state:
(a) the number of unemployed persons in Madhya Pradesh who were given loan by the banks during the last three years, year-wise;
(b) the amount of loan sanctioned during each of the last three years; and
(c) the number of applications for loans rejected during the said period, year-wise, and the reasons therefor?

THE MINISTER OF STATE IN THE DE ${ }^{\prime}$ PARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) and (b). The number of applications and amount of loan sanctioned by banks under the Self-Employment Scheme for Educated Unemployed Youth (SEEUY) in Madhya Pradesh during the years 1984-85 to 1986-87 are set out below:-

| Year | No. of cases | Amount <br> (Rs. in lakhs) |
| :--- | :---: | ---: |
| $1984-85$ | 18065 | 3404.38 |
| $1985-86$ | 17224 | 3368.20 |
| $1986-87_{\text {n }}$ | 16679 | 3540.52 |

(c) Reserve Bank of India have reported that the information relating to reasons for rejection of applications is not collected by them. However, targets set forth for Madhya Pradesh under the scheme during these three years are reported to have been actieved by over $94 \%$.
[English]
Ascessment of JBCs abroad
3780. DR. B.L SHAILESH: Will the Minister of COMMERCE be pleased to state:
(a) whether any assessment has been made of the working of the Joint Business

